

**GOVERNMENT OF INDIA
MINES AND MINERALS
LOK SABHA**

UNSTARRED QUESTION NO:1474
ANSWERED ON:03.03.2000
PILFERAGE OF COAL FROM RAILWAY SIDINGS
SULTAN SALAHUDDIN OWASI

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) whether pilferage of coal from railway sidings and coal depots in the country is on the rise;
- (b) if so, the details thereof and the number of cases of pilferage lodged with the police during the last three years, State-wise;
- (c) the actual quantity of coal pilfered and the extent of loss suffered by different coal companies as a result thereof;
- (d) whether some officials of Railways, coal companies and CISF have been found involved in this pilferage; and
- (e) if so, the details thereof and the action taken in the matter?

Answer

MINISTER OF STATE FOR MINES & MINERALS (SMT. RITA VERMA)

(a)to(c): As per raids conducted by the security personnel, as well as joint raids conducted with law and order authorities to detect theft/pilferage, the year-wise details regarding number of FIRs filed, quantity of coal recovered and approximate value of the same are given below:

YEAR	NO. OF FIRs	QUANTITY RECOVERED	APPROX. VALUE
(TONNE)		(RS. LAKH)	
1996-97	438	16,026	110.59
1997-98	643	11,301	83.14
1998-99	766	16,328	132.74

(d)&(e): Three cases of pilferage by transporter in connivance with mine personnel were alleged to have taken place in Govindpur Area, Basuria Colliery and Godhur Colliery of BCCL in Bihar. Departmental as well as police action has been taken against the concerned persons.